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IN THE HIGH COURT OF ORISSA, CUTTACK

WP(C) No.13403 Of 2015

Bipin Bihari Pradhan ... Petitioner

-Versus-

State of Orissa & others ... Opp. Parties

I N D E X

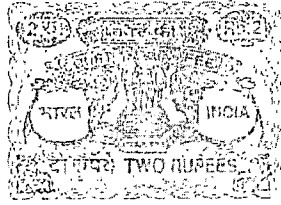
Sl. No.	Description of documents	Pages
1.	Addl. Affidavit of Addl. Chief Secretary to Government, H & F.W. Department in compliance of Order dtd. 14.07.2021, 02.09.2021 and 30.11.2021	1 - 8
2.	<u>Annexure – A.</u> Copy of letter No.528, dtd.20.11.2021	9-10
3.	<u>Annexure – B.</u> Copy of the district wise list	11
4.	<u>Annexure – C.</u> Copy of letter No.359, dtd.23.09.2021	12-13
5.	<u>Annexure – D.</u> Copy of letter No.1600, dtd.30.12.2021	14-15
6.	<u>Annexure – E.</u> Copy of the distribution position of MCR footwear up-to the end of Nov' 21	16
7.	<u>Annexure – F.</u> Copy of Details supply of PALs	17
8.	<u>Annexure – G.</u> Copy of documents showing release of funds district wise	18-19
9.	<u>Annexure – H.</u> Copy of list of leprosy colonies with number of patients under treatment	20-22
10.	<u>Annexure – I.</u> Copy of the UCs have been submitted to SSEPD Deptt. for the FYs 2018-19 & 2019-20	23-26

Cuttack

Dtd. 03/01/2021


ADDL. GOVERNMENT ADVOCATE

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IN THE HIGH COURT OF ORISSA, CUTTACK

WP(C) No.13403 Of 2015

Bipin Bihari Pradhan ... Petitioner

-Versus-

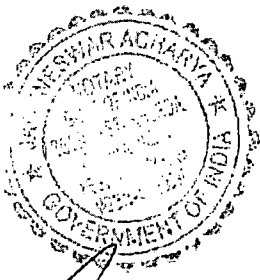
State of Orissa & others ... Opp. Parties

**ADDITIONAL AFFIDAVIT OF THE ADDL.
CHIEF SECRETARY TO GOVERNMENT,
HEALTH & FAMILY WELFARE
DEPARTMENT IN COMPLIANCE OF ORDERS
DTD.14.07.2021, 02.09.2021 AND 30.11.2021:**

I, Shri Raj Kumar Sharma aged about 58 years,
S/o- Mr. Kishore Sharma at present working as
Additional Chief Secretary, Health and Family Welfare
Department, Loka Seva Bhawan, Bhubaneswar,
District-Khurdha do hereby solemnly affirm and state
as follows:

1. That, I am working as Addl. Chief Secretary to
Government, Health & Family Welfare Department,
Odisha.

2. That, in Paragraph - 15 of the Order
dtd.30.11.2021, it has been observed that no Affidavit



2
3.1.2022

11/10/21
Raj K. Sharma

has been filed by the Health and Family Welfare Department pursuant to the Orders dtd.14.07.2021 & 02.09.2021. It is submitted that in compliance of the Orders dtd.14.07.2021 & 02.09.2021, a Compliance Affidavit dtd. 30.09.2021 has already been filed by Sri Bijay Kumar Mohapatra, Director of Health Services on 30.09.2021 but the said fact could not be placed before this Hon'ble Court at the time of hearing on 30.11.2021.

3. That, in compliance of the Order dtd.30.11.2021, though a Compliance Affidavit dtd.27.12.2021 has already been filed on 28.12.2021 but later on it was found that the steps taken on the recommendations dtd.18.11.2021 of the Technical Committee has not been stated in a tabular form for convenience. Hence, this Additional Affidavit.

Sl. No.	Recommendations relating to Health Department	Action taken / Compliance by the Health Department
1	To deploy required number of doctors. para medics on deputation basis to the leprosy colonies within 30 days. Deploy dressers to the colonies immediately	Instruction has been issued to all CDM&PHOs of all districts Vide letter No. 528 dtd.20.11.2021 (Annexure-A) to deploy one Doctor, one Dresser and one MultiPurpose Health Worker (MPHW) to visit the leprosy colonies in



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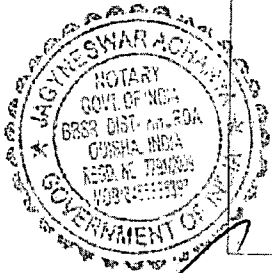
		his area once in a week to provide all health facilities to persons affected with leprosy including treatment of minor ailments.
2.	About 3% of the leprosy patients get deformed. Reconstructive Surgery is conducted in case of such patients. At present 163 are in the waiting list. Chairman requested H&FW Dept. to conduct surgery in case of these patients expeditiously. It was felt that inclusion of this under Biju Swasthya Kalyan Yojana (BSKY)	<ul style="list-style-type: none"> • 117 nos. of Re-Constructive Surgeries(RCS) have been completed out of 268 willing and fit for RCS cases in 2021-22. The district wise list is enclosed as Annexure-B. • Instructions have been issued to all districts Vide letter No. 359 dtd.23.09.2021 to complete the backlog of RCS cases. (Annexure-C) • Rs 8,000/- is given as welfare allowances only to the Persons Affected with Leprosy (PALs) undergoing RCS for loss of wages in each RCS cases. • Rs 3,000/- to the hospitals for each case for any additional drugs and consumables.



1/10/22

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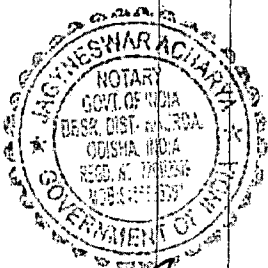
		<ul style="list-style-type: none"> The proposal for inclusion of Reconstructive Surgery under Biju Swasthya Kalyan Yojana (BSKY) in empanelled private Hospitals free of cost has been approved on 30.12.2021 and has been communicated to concerned authorities Vide letter No. 1600 dtd. 30.12.2021 (Annexure-D)
3.	<p>Representative from Nehru Palli Leprosy Colony, Cuttack requested that Doctors and Paramedical staff and Dressers may be deployed to the Leprosy Colonies.</p>	<p>Instruction has already been issued to all CDM&PHOs of all districts (Annexure-A) to deploy one Doctor, one Dresser and one MPHWS to visit the leprosy colonies in his area once in a week to provide all health facilities to persons affected with leprosy including treatment of minor ailments. Accordingly, the CDM & PHO, Cuttack is taking necessary steps to deploy doctor, dresser and MPHWS to visit the leprosy colonies.</p>



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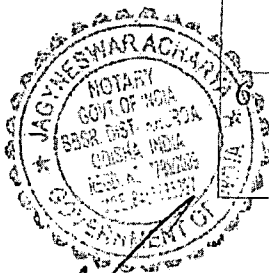
<p>4. To ensure the following services to the eligible cured Leprosy persons within two (02) months:</p> <p>Providing MCR footwear</p> <p>Reconstructive surgery, if needed</p> <p>Physiotherapy services</p>	<ul style="list-style-type: none"> • MCR footwear are provided free of cost to leprosy affected persons. In 2020-21, total 6283 pairs and in 2021-22 (up to Nov'21) 4881 pairs of MCR footwear have been distributed to leprosy patients free of cost. The distribution position of MCR footwear up-to the end of Nov' 21 is enclosed as <u>Annexure-E</u>. • There are 9414 number of PALs needs MCR Footwear for the year 2021-22, out of which 4881 pairs distributed to the PALs up to Nov.-2221 and balance 4533 numbers of PALs to be supplied during this FY 2021-22 (by the end of March-2022). Details are enclosed as <u>Annexure-F</u>. • Funds have been provided to the districts for procurement of MCR footwear and distribute them
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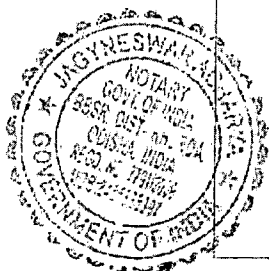
3/1/2022

		<p>amongst persons affected with leprosy. Documents showing release of funds district wise is enclosed as <u>Annexure-G</u>.</p> <ul style="list-style-type: none"> • 117 RCS have been completed in different districts and the district wise list has been annexed as Annexure-B. • Instructions have been issued under Annexure-C to all districts to complete the backlog of RCS cases. • DPMR clinics are being conducted in all district Head Quarters and CHCs where Physiotherapy services are provided to the PALs.
5	Cash incentive to the newly detected leprosy cases	Cash incentive of Rs 8,000/- is given as welfare allowances only to the PALs undergoing RCS for loss of wages in each RCS cases.
	Inclusion of reconstructive surgery for cured leprosy	The proposal for inclusion of Reconstructive Surgery under



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	patients under BSKY	Biju Swasthya Kalyan Yojana (BSKY) in empanelled private Hospitals free of cost has been approved and has been communicated to concerned authorities vide Annexure-D .
7.	Details of cured leprosy persons living in leprosy colonies. HKNS needs to submit UCs against all funds sanctioned from FY 2018-19 to till date.	<ul style="list-style-type: none"> • There are around 13,157 number of inmates in all the leprosy colonies of Odisha out of which 4,769 number persons affected with leprosy cured and 36 number are under treatment cases. A list of leprosy colonies with number of patients under treatment is enclosed herewith as Annexure-H. • As informed by HKNS, the UCs have been submitted to SSEPD Deptt. for the FYs 2018-19 & 2019-20 (Annexure-I). <ul style="list-style-type: none"> • Unspent balance during 2017-18 is Rs. 37,70,349/- • Grant received during 2018-19 is Rs.



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2
3-1-2022

		<p>20,75,135/-.</p> <ul style="list-style-type: none"> • Expenditure during the year 2018-19 is Rs. 22,96,724/-. • Unspent balance during 2018-2019 is Rs.35,48,760/-. • Grant received during 2019-20 is Rs. 14,77,460/-. • Expenditure during the year 2019-20 is Rs. 30,15,969/-. • Unspent balance during 2019-20 is Rs. 20,10,251/-.
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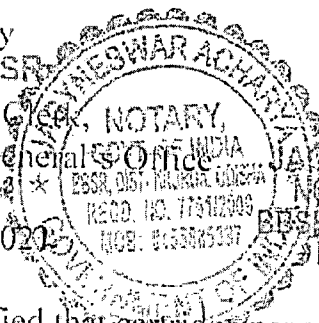
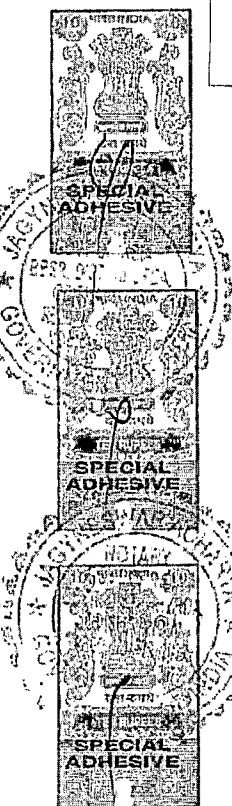
4. That, the facts stated above are true to the best of my knowledge and based on available Official records.

IDENTIFIED BY ME

Identified by
[Signature]
 ADVOCATE, BBSR
 Advocate's Office,
 Advocate General's Office
 Cuttack
 Dtd. 03/01/2020

[Signature]

DEPONENT



JADYNESWAR ACHARYA
 NOTARY, GOVT. OF INDIA
 BBSR, DIST. KHURDA, ODISHA
 REGD. NO. 77912009
 MOB: 8455885387

Certified that cartridge papers are not available.

[Signature]

ADDL. GOVERNMENT ADVOCATE

Urgent

DIRECTORATE OF PUBLIC HEALTH : ODISHA
(State Leprosy Cell)

Letter No 528 /lep cell

Date: 20.11.2021

From

Dr Niranjan Mishra
Director of Public Health, Odisha

To

The Director Capital Hospital/RGH Rourkela
All CDM& PHOs, 30 Districts
Superintendents of all Medical Colleges

Sub: Provision of Health Care Services to inmates of all leprosy colonies & PAL (Persons Affected with Leprosy).

Ref: Hon'ble High Court Order Dt. 03-11-2021 vide W.P (C) No. 13403 of 2015, Bipin Bihari Pradhan vrs State of Odisha

Sir/Madam,

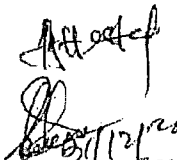
Hon'ble High Court order dated 03-11-2021 vide W.P (C) No. 13403 of 2015 (Bipin Bihari Pradhan vrs State of Odisha) is enclosed herewith for your perusal. You are therefore requested to ensure the following immediately and comply by 22nd Nov. 2021 so that the affidavit can be filed in the Hon,ble High Court, Odisha before due date: -

- 1) Steps to be taken in a time bound manner to complete the Reconstructive Surgery (RCS) of all eligible fit deformity / disability cases of PAL (Persons Affected with Leprosy). All pending backlog cases of RCS must be cleared every month so that there is zero backlog by 31st March 2022. The month wise plan of RCS should be submitted to State Leprosy Cell.
- 2) MCR footwear (Grade-I & Grade-II) must be provided to all PALs those who require it as per letter No. 514 Dt. 16.11.2021 of DPH (O) in consultation with DSSO of the concerned District.
- 3) A team consisting of a doctor, a dresser and one Para-Medical health worker may be deployed to the nearby leprosy colony once a week for providing

Ground Floor, Heads of the Department Building, Unit-V, Bhubaneswar-751001, Odisha

Email: slodisha2019@gmail.com


Under Secretary to Govt.
Health & F.W. Dept.

Urgent

DIRECTORATE OF PUBLIC HEALTH : ODISHA
(State Leprosy Cell)

health care to all inmates of leprosy colonies including PALs and keep detail records of patients being provided health care.

4) There are around 87 (Eighty seven) leprosy colonies including Home & Hospitals as per the available records. You must keep the detail records of patients affected with leprosy, Grade-II Deformity, PALs in the leprosy colonies in your District for regular follow up and submit the same to State Leprosy Cell for compliance.

5) The names of the doctor, dresser and health worker of the nearby Health institutions deployed to each leprosy colony /Home & Hospital for Health check up to be intimated to State Leprosy Cell for further compliance by 22nd Nov, 2021.

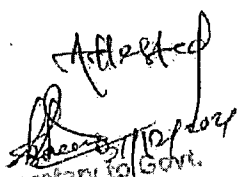
Yours faithfully,


20.11.21
Director of Public Health, Odisha

Memo No 529 /Dt 20.11.2021 /

Copy submitted to Additional Secretary to Govt, SSEPD Dept., Odisha for information and necessary action with reference to the 4th meeting of the Technical Committee for formulation and monitoring of Rehabilitation Programme for cured Leprosy Patients held on 18th November 2021 at 4P.M. under the Chairmanship of Commissioner cum Secretary to Govt., SSEPD Dept. Odisha.


20.11.21
Director of Public Health, Odisha


20.11.2021
Under Secretary to Govt.
Health & F.W. Deptt.



DISTRICT WISE COMPLETED RCS -2021-22 (20th Dec. 2021)

Sl.No	District	2021-22 (Upto 20th Dec.2021)
1	Angul	6
2	Baleswar	0
3	Bargarh	15
4	Bhadrak	5
5	Bolangir	5
6	Boudh	4
7	Cuttack	19
8	Deogarh	2
9	Dhenkanal	7
10	Gajapati	0
11	Ganjam	7
12	Jagatsinghpur	1
13	Jajpur	2
14	Jharsuguda	4
15	Kalahandi	2
16	Kandhamal	0
17	Kendrapara	4
18	Keonjhar	1
19	Khurda	3
20	Koraput	3
21	Malkangiri	0
22	Mayurbhanj	9
23	Nawarangpur	8
24	Nayagarh	0
25	Nuapada	0
26	Puri	1
27	Rayagada	0
28	Sambalpur	3
29	Sonepur	3
30	Sundargarh	2
31	Bhubaneswar	1
	Total	117

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Attested
[Signature]
Under Secretary to Govt.
Health & F.W. Deptt.

DIRECTORATE OF PUBLIC HEALTH: ODISHA

(State Leprosy Cell)

NLEP/Lep-Cell/ RCS/32/2013-No. 359

Dated: 23.09.2021

From

Dr. Niranjana Mishra,
Director of Public Health, Odisha

To

All the Chief District Medical & Public Health Officers, Odisha

Sub: Conducting Re-constructive Surgery (RCS) of Leprosy affected persons

Madam/Sir,

As you know that, Country is celebrating the completion of 75 years of Independence (Azadi ka Amrit Mahotsav). In connection with such celebrations, each division of MoHFW, GoI has been assigned some key activities. For NLEP targets set for Zero backlog of eligible patients for Reconstructive Surgery (RCS) by end of June 2022. Hence it is requested to clear all the backlog cases for RCS as per list given in the table during this financial year by referring /coordinating with the designated RCS Centers.

District wise RCS backlog cases

Sl. No	District	Due
1	Angul	8
2	Balasore	1
3	Bargarh	23
4	Bhadrak	16
5	Bolangir	11
6	Boudh	12
7	Cuttack	6
8	Deogarh	2
9	Dhenkanal	30
10	Gajapathi	00
11	Ganjam	23
12	Jagatsinghpur	6
13	Jajpur	4
14	Jharsuguda	6
15	Kalahandi	3
16	Kandhamal	2

Sl. No	District	Due
17	Kendrapara	4
18	Keonjhar	5
19	Khurda	4
20	Koraput	3
21	Malkangiri	5
22	Mayurbhanj	37
23	Nawarangpur	20
24	Nayagarh	3
25	Nuapada	10
26	Puri	1
27	Rayagada	0
28	Sambalpur	12
29	Sonepur	6
30	Sundargarh	3
31	Bhubaneswar	2
	Total	268

Eswar/RCS/2021-22

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Secretary to Govt.
Health & F.W. Deptt.

DIRECTORATE OF PUBLIC HEALTH: ODISHA
(State Leprosy Cell)

Further you are requested to submit line list of RCS cases, those who are willing to undergo RCS in the table given below in excel sheet (soft copy) to the State Leprosy Cell for periodical monitoring -

Line list of willing for RCS cases

Sl. No	Name & Address	Age/ Sex	No. of Surgeries						Total Surgeries	Aadhar Number if any.
			Hand		Foot		Eye			
			Right	Left	Right	Left	Right	Left		
1										

List of RCS cases referred every month must be submitted to State Leprosy Cell by end of each month.

Yours faithfully,

[Signature]
23.9.21
Director of Public Health, Odisha

Dated: 23.09.2021

Memo No: 360

Copy forwarded to all the ADPHO (Leprosy) for information and necessary action.

[Signature]
23.9.21
Director of Public Health, Odisha

[Signature]
[Signature]
Under Secretary to Govt.
Health & F.M. Deptt.

Eswar/RCS/2021-22

[Signature] *[Signature]* *[Signature]*

Government of Odisha
Health and Family Welfare Department

Letter No-BSKY/H&FW/SHAS-376/21

1600

Dtd. 30.12.2021

From: Shalini Pandit, IAS
Special Secretary to Govt.-cum-CEO, SHAS

To,
The Director of Public Health

Sub: Regarding proposal for inclusion of reconstructive surgery procedures
for person affected with leprosy.

Ref: Your Office Letter no- 538 dtd. 25.11.2021

Sir,


With reference to the subject and letter cited above, I am to inform you that the proposal for inclusion of reconstructive surgery procedures for persons affected with leprosy was examined meticulously by the technical committee of SHAS and a meeting was held with the faculty of Plastic surgery of SGB Medical College and Additional Director I/C Leprosy to go through the package master of BSKY to find out if there are similar procedures in the list of available packages under BSKY and suggest additional packages required for RCS for persons affected with Leprosy. The proposed procedures were mapped against the existing packages under BSKY. It was found that all the proposed procedures are there in the package master of BSKY. So, there is no need of any additional package to be included for reconstructive surgeries.

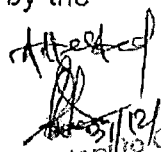
As these procedures have been categorized under different specialties and superspecialties in the package master such as Orthopedics, General Surgery, Surgical Oncology, in the context of the RCS in persons affected with leprosy the Plastic surgeons/General Surgeons/Orthopedic specialists are allowed to do these surgeries in persons affected with leprosy in private empaneled hospitals.

Beneficiaries need to be tagged to the integrated physiotherapy centers in the DHHs for post-surgery physiotherapy.

Suitable persons with disability due to leprosy may be referred by the CDM&PHO of the district for RCS, so that these cases can be followed up subsequently by the program staff for better outcome.

Yours faithfully


31.12.21


30/12/2021
Under Secretary to Govt.
Health & F.W. Deptt.

Memo No. 1601 dtd. 30.12.2021

Copy forwarded to PS to Additional Chief Secretary to Government in H & FW Department for favour of kind information of the Additional Chief Secretary.



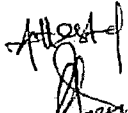
Special Secretary to Govt.-cum-CEO
State Health Assurance Society



Under Secretary
Health & F.W. Dept.
30/12/2021

District wise Distribution of MCR Foot wears

SI No	District	2020-21	2021-22 (Nov.21)
1	Angul	234	216
2	Balasore	389	273
3	Baragarh	612	549
4	Bhadrak	202	178
5	Balangir	384	254
6	Boudh	142	115
7	Cuttack	247	281
8	Deogarh	44	33
9	Dhenkanal	153	148
10	Gajapati	18	19
11	Ganjam	240	199
12	Jagatsinghpur	65	5
13	Jajpur	69	44
14	Jharsuguda	205	74
15	Kalahandi	313	251
16	Kendrapara	57	39
17	Keonjhar	231	126
18	Khurda	149	155
19	Koraput	357	281
20	Malkangiri	138	145
21	Mayurbhanj	477	152
22	Nowrangpur	268	338
23	Nayagarh	74	81
24	Nuapada	123	174
25	Phulbani	17	41
26	Puri	128	111
27	Rayagada	190	120
28	Sambalpur	134	111
29	Sonepur	249	144
30	Sundergarh	346	206
31	Bhuvaneswar	28	18
	Total Stock	6283	4881


 Under Secretary to Health & F.M. Deptt.
 31/12/2021





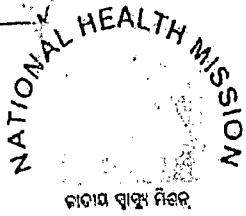
National Leprosy Eradication Programme- Odisha

Distribution of MCR Foot-wears during 2021-22 (Up to 30th November 2021)

No. of PALS needs MCR Foot-wear	No. of Foot-wears supplied during the year 2021-22 (up to Nov. 2021)	No. of PALS to be supplied during this FY 2021-22	Action taken
9414	4881	4533	Funds placed to all the districts to procure and distribute to all needy PALS. The SSEPD is also distribute MCR foot-wears to PALS

Handwritten signature
Under Secretary
Govt.
Health & F.W. Deptt.

- 18 -



Mission Directorate
National Health Mission, Odisha
Department of Health & Family Welfare,
Government of Odisha.

Date: 02.12.21

Letter No.: OSH & FWS/13746
From 11/02 (H-4)
Additional Director, Finance,
NHM, Odisha.

To
The Director of Public Health
Odisha, Bhubaneswar.

All CDM & PHO-cum-DMDs,
Except Balasore / Puri.

Sub: Release of funds towards procurement of MICR Footwear, Ulcer kits and training of MOs under NLEP for the year 2021-22.

Ref: Sanction Order No.G-03 dt.20.11.21 amounting to ₹43,12,800/-.

Sir / Madam,

With reference to the subject cited above, please find attached herewith sanction order No.-G-03 dt.20.11.21 amounting to ₹43,12,800/- indicating funds transferred through PFMS to your bank account towards procurement of MICR Footwear, Ulcer kits and training of MOs under NLEP for the year 2021-22.

The receipt of fund may please be acknowledged.

Yours faithfully,

Encl: As above.

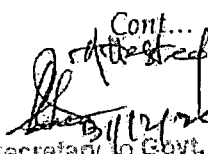

Additional Director, Finance,
NHM, Odisha.

Date: 02.12.21

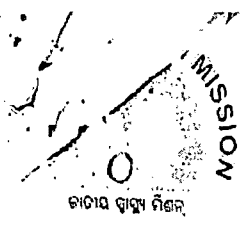
Memo No.: 13747

Copy forwarded to Addl. DHS, Leprosy, Odisha, Bhubaneswar for information.


Additional Director, Finance,
NHM, Odisha.

Cont...

Under Secretary to Govt.
Health & FW. Deptt.





Mission Directorate

National Health Mission, Odisha
Department of Health & Family Welfare,
Government of Odisha.

Dr. M.S.
A 25.11.21

Sanction Order

Sanction No. - NLEP / F. No. - 11/06 (P-4) (Fin)/ 6-3 /2021-22,

Dt. 20.11.21

Sanction is hereby accorded for release of Grant-in-aid amounting ₹43,12,800/- (Rupees forty three lakhs twelve thousand eight hundred) only to the following districts/agencies towards procurement of MICR Footwear, Ulcer kits and training of MOs under NLEP for the year 2021-22.

Release of GIA under NLEP for the Year 2021-22				
Sl No.	In Favour of	Amount in Rs.	A/C No.	Mode of release
1	ZSS NLEP, Angul	1,52,000	30249475117	e-transfer
2	ZSS NLEP, Balasore		30254748475	e-transfer
3	ZSS NLEP, Baragarh	2,32,000	30246105546	e-transfer
4	ZSS NLEP, Bhadrak	1,62,000	30247533194	e-transfer
5	ZSS NLEP, Bolangir	1,68,000	30251855151	e-transfer
6	ZSS NLEP, Boudh	76,000	30248079453	e-transfer
7	ZSS NLEP, Cuttack	2,94,000	30263830675	e-transfer
8	ZSS NLEP, Deogarh	14,000	30247507663	e-transfer
9	ZSS NLEP, Dhenkanal	2,00,000	30249456274	e-transfer
10	ZSS NLEP, Gajapati	24,000	11304880716	e-transfer
11	ZSS NLEP, Ganjam	4,04,000	30249474328	e-transfer
12	ZSS NLEP, Jagatsinghpur	44,000	11297404139	e-transfer
13	ZSS NLEP, Jajpur	1,70,000	30248821013	e-transfer
14	ZSS NLEP, Jharsuguda	56,000	30251905067	e-transfer
15	ZSS NLEP, Kalahandi	2,36,000	30251169070	e-transfer
16	ZSS NLEP, Kandhamal	18,000	30249217633	e-transfer
17	ZSS NLEP, Kendrapara	48,000	11387966787	e-transfer
18	ZSS NLEP, Keonjhar	96,000	30249619366	e-transfer
19	ZSS NLEP, Khurda	78,000	30261806349	e-transfer
20	ZSS NLEP, Koraput	2,98,000	30249278539	e-transfer
21	ZSS NLEP, Malkanagiri	34,000	30248919097	e-transfer
22	ZSS NLEP, Mayurbhanj	3,40,000	11043409794	e-transfer
23	ZSS NLEP, Nawarangpur	1,76,000	30249061285	e-transfer
24	ZSS NLEP, Nayagarh	24,000	30250355613	e-transfer
25	ZSS NLEP, Nuapada	96,000	30251903955	e-transfer
26	ZSS NLEP, Puri		30282938927	e-transfer
27	ZSS NLEP, Rayagada	44,800	30249475344	e-transfer
28	ZSS NLEP, Sambalpur	2,22,000	30250999997	e-transfer
29	ZSS NLEP, Sonepur	2,08,000	30250638578	e-transfer
30	ZSS NLEP, Sundargarh	3,02,000	10969173309	e-transfer
31	DLO, Capital Hospital		31950884883	e-transfer
32	NRHM - NLEP A/c	96,000	30440055182	e-transfer
Total		43,12,800		

The release of above funds have been calculated as per the PIP of the districts / other agencies under NLEP for the year 2021-22 after adjusting the unspent balances.

[Signature]
20/11/2021

Chief Secretary to Govt.
Health & F.W. Deptt.

Information on Leprosy Colonies in Odisha

Sl.No	Name of District	Name of the Leprosy Colony	Total Number of inmates	Out of which how many PALS (Persons Affected with Leprosy)	Out of which how many under treatment
1	Angul	Jansen Leprosy Colony At-CHC Banarpal, Angul	130	79	1
2		Bagadhar Leprosy Colony AT-CHC Godibandha, Angul	161	51	0
3		Trinath Leprosy Colony AT - Talcher Municipality, Angul	116	76	0
4	Balangir	Puintala	156	131	0
5		Sudpada	74	65	0
6		Girigobardhan	86	57	1
7		Khujenpali	6	6	0
8		Loisingha	30	23	0
9		Badmal	26	22	0
10		Titlagarh	100	87	0
11		Patnagarh	2	2	0
12	Balasore	Bampada Leprosy Colony, Remuna	325	114	6
13		Lunijodi Leprosy Colony, Remuna	7	2	0
14		Patapur Leprosy Colony, Rupsa	3	3	0
15		Pinchhabania Leprosy Colony, Rupsa	8	8	0
16		Patharpura Leprosy Colony, Jaleswar NAC	11	9	0
17		Subhas Kusthashram, Hatigarh	225	29	0
18		Purunapani Mission Leprosy Colony, Hatigarh	30	30	0
19	Bargarh	Jamunda Leprosy Colony, Bargaon, Katapali	283	140	1
20		Ruhunia Leprosy Colony, Ruhunia, Katapali	37	31	0
21		Sohela Leprosy Colony, Sohela	40	27	0
22		Jeera Colony, Bargarh	62	27	0
23		Leprosy Colony, Attabira	22	16	0
24		Leprosy Colony, Badimal, Padampur	23	17	0
25	Bhadrak	Dagamunda Leprosy Colony Rahandia, Bhadrak	48	12	0
26	Boudh	Leprosy colony Boudh	7	7	0

Attested

 Under Secretary to Govt.
 Health & F.W. Deptt.

Sl.No	Name of District	Name of the Leprosy Colony	Total Number of inmates	Out of which how many PALs (Persons Affected with Leprosy)	Out of which how many under treatment
27	Cuttack	Gandhi Pali, Po. Nayabazar, Cuttack	2834	475	3
28		Neheru Pali, Po. Nayabazar, Cuttack	2011	318	3
29		Trinath Colony, Choudwar, Cuttack	171	35	0
30	Deogarh	Nilaverni Sahi, Deogarh, Ward No-2	7	7	
31		Ratnakhadinal, Reamal, Deogarh	14	9	
32	Dhenkanal	Sanjay Kushtha Ashram, Station Bazar, Dhenkanal	165	78	1
33	Gajapati	Maharaja Diamond Jubilee Leprosy Colony	8	8	0
34	Ganjam	D.Paul Nagar Colony, Kukudakhandi.	106	37	0
35		Bireswar Colony, Chatrapur.	120	32	0
36		Chidananda Leprosy Colony, Bhanjanagar.	21	21	0
37		Nilakantha Leprosy Colony, Berhampur.	66	29	0
38	Jajpur	Gandhi Nagar, J.K.Road	255	38	0
39	Jagatsinghpur	Somanath Leprosy Colony, Jagatsinghpur	7	5	0
40		Indira Kustha Palli, Bauriapolanda, Paradeep	16	5	0
41	Jharsuguda	Premnivas Cox colony, JHARSUGUDA.	6	6	0
42		Parbati Devi Sevashram N.K. Palli, Brajrajnagar Jharsuguda	93	46	0
43		Indra Ashram Kulemura, Beheramal, Jharsuguda	181	75	1
44		Beheramal Kustha Colony Jharsuguda	60	24	0
45		Udajahaj padia Kustha Colony, Belpahar, Jharsuguda	54	47	0
46	Kalahandi	Nil	0	0	0
47	Kandhamal	Nil	0	0	0
48	Kendrapara	Pandiri, Indupur	22	6	0
49	Keonjhar	Nil			
50	Koraput	Ashok Nagar	18	6	0
51	Khordha	Dharabati	50	12	0
52		Bhagabata	23	4	0
53		Gandhiji Shantinivash	131	50	0
54		Shantidan	119	38	0
55		Bapuji Leprosy Colony	70	11	0
56	Malkangiri	Nil	0	0	0

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Under Secretary
Health & F.M. Deptt.

Sl.No	Name of District	Name of the Leprosy Colony	Total Number of inmates	Out of which how many PALS (Persons Affected with Leprosy)	Out of which how many under treatment
57	Mayurbhanj	Saraswati Leprosy Colony, Baripada	228	109	1
58		Indira Colony Leprosy Colony, Baripada	125	43	0
59		Lingarajpalli Leprosy Colony, Baripada	112	38	0
60		Sadaksahi Leprosy Colony, Baripada	161	48	1
61		Ambajoda Leprosy Colony, Betnati	66	23	0
62		Gudikhania Leprosy Colony, Rasgobindpur	200	60	0
63		Rairangpur Leprosy Colony	74	37	0
64	Nabarangpur	Janaki Nagar	11	9	0
65	Nayagarh	Nil	0	0	0
66	Nuapada	Nil	0	0	0
67	Puri	Jibaramjee Palli	647	412	7
68		Sanjayjee Colony	87	29	0
69		AVA Leprosy cure home , Delang	20	20	0
70		Jaikishan Youth Club (Adarsha Leprosy cure home),Kanas	35	35	0
71	Rayagada	Nil	0	0	0
72	Sambalpur	Santrapali, Hatibari	188	129	0
73		Nuapada, Hatibari	71	51	0
74		Laxmidunguri Leprosy Colony	48	29	0
75		Junapani Leprosy Colony	123	82	1
76		Hatibari Health Home	141	141	0
77	Sonepur	Shanti kutir and nirmal chaya	14	14	0
78	Sundargarh	Deogaon Leprosy Colony	85	44	0
79		Durgapur-A Leprosy Colony Basanti Colony, Rourkela	111	79	4
80		Durgapur-B Leprosy Colony, Malgodam, Rourkela	579	358	0
81		Nayabazar Leprosy Colony, Sec-21	154	104	1
82		Burlapali Leprosy Colony	130	66	0
83		Jagannath Ashram, Sec-6	190	95	1
84	Bhubaneswar	Ramakrushnapalli, Kharvel Nagar, Unit-3	452	101	1
85		Jaganath Leprosy Colony, Mancheswar	194	38	1
86		Lingaraj Palli, Palashpalli	94	25	0
87		Gokhibaba Leprosy Colony, Kapila Prasad	47	24	1
88		Gopabandhupalli, Buddha Nagar	85	25	0
89		Netaji Colony, Satsang Vihar	39	8	0
Total			13157	4769	36

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 Under Secretary to Govt.
 Health & F.W. Deptt.



DAS PATTNAIK & CO.
CHARTERED ACCOUNTANTS

- 23 -

ANNEXURE - I

Plot No.: 404, Sahid Nagar, Bhubaneswar - 751007
Ph.: 0674-2543945, E-mail : pkdpattnaik@yahoo.com
cadaspattnaik@yahoo.co.in

FORM OGFR-7-A
FORM FOR UTILISATION CERTIFICATE FOR THE YEAR 2018-19
(Annexure-VI)

I certify that the Grant in aid placed at my disposal/ at the disposal of Director, SSEPD, Bhubaneswar in the year 2018-19 & the amount for the expenditure during the year 2018-19 were as follows:

1. (a) Unspent balance during the Year 2017-18	Rs 37, 70,349.00
(b) Grant received during the Year 2018-19	Rs 20, 75,135.00
Total:	Rs 58, 45,484.00

2. Expenditure during the Year	
(i) Out of the Unspent balance as in (a)	Rs. 22,96,724.00
(ii) Out of grant referred to in (b) above	NIL

3. Unspent balance at the end of the Year 2018-19	Rs. 35, 48,760.00
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I further certify that the expenditure of Rs. 22, 96,724.00 only shown as expenditure in the Year 2018-19 has been spent solely on maintenance of Leprosy cured persons under my charge within the jurisdiction of Director, SSEPD Department & for no other purpose. The Rs. 35, 48,760.00 Balance has been shown at the end of the Year 2018-19 and no part of it has diverted to other purpose.

I further certify that a list of works on which the expenditure of Rs. 22,96,724.00 only has been incurred during the Year 2018-19 and the amount spent on each prepared and is maintained in the office of the Hind Kustha Nivaran Sangha, Odisha State Branch.

Yours faithfully,

DAS PATTNAIK & CO.
CHARTERED ACCOUNTANTS

Under Secretary to Govt.
Health & F.W. Deptt.

Auditor's Report

We have examined the attached Utilisation of Grant-in-aid received in favour of Hind Kustha Nivaran Sangh, Odisha State Branch, Bhubaneswar during the year 2018-19 by the Social security & Empowerment of Persons with Disabilities Department, Govt. of Odisha, which are in agreement with the Books of Accounts maintained by the said organisation

We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of audit. In our opinion proper books of Accounts have been kept by the organisation so far as appears from our examination of the Books of Account.

Certified that we have satisfied ourselves that the condition on which the grant-in-aid was sanctioned have been fulfilled and that we have checked all cash payment vouchers, Cash Book, posting of cash vouchers to Cash Book, Bank Pass Book and other relevant records to see that money was actually spent for the purpose for which it was sanctioned.

Records/documents checked:

1. Checking of all payment vouchers.
2. Cash Book
3. Posting of vouchers to Cash Book.
4. Bank Pass Book.
5. Other relevant records.

Place: Bhubaneswar

Date: 10/01/2020



For **DAS PATTNAIK & CO.**

Chartered Accountants

(P . K . Das Pattnaik, FCA)

Partner

[Signature]
Under Secretary to Govt.
Health & F.W. Dept.

**COMPUTERISED FILING COUNTER
ORISSA HIGH COURT,CUTTACK
ACKNOWLEDGEMENT SLIP**

Seat No : 105

**Branch No : WRIT BRANCH (DIVISION
BENCH)**

Receipt No : 804/2022

Date Of Receiving : 04/01/2022

Time : 02:48:44 PM

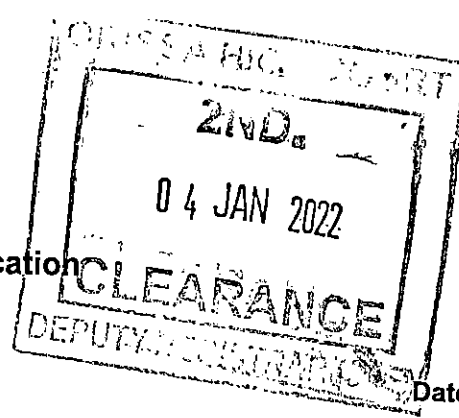
Case No : WP(C) 13403/2015

Received From : Respondent

Filed By: ADDL.GOV.T.ADVOCATE

Document(s) Filed :

40- AFFIDAVIT -e-Filing hard copy(Govt.)



eVerification

Date : 03-01-2022

Filing Number : ED-ODHC01-00008-2022

In CNR No. : ODHC010218252015

Case Type : WP(C) - WP(C)-WRIT PETITION
UNDER ART.226 AND 227.

Filing No. : 13403 / 2015

Registration No. : 13403 / 2015

Cause Title : BIPIN BIHARI PRADHAN Vs. STATE OF ODISHA

I state that I have gone through the pleadings and documents listed herein below. I undertake to submit signed copies of pleadings and original / certified copies or copies of documents physically before the court within time limit prescribed by Rules / Notification issued by High Court. Hence now I am verifying correctness and conformity of pleadings and / or documents with originals in my possession.

Uploaded documents :

#	Title (Documents)	Uploaded Documents	Pages	hash(SHA256)
1	AFFIDAVIT (AFFIDAVIT)	EDODHC01000082022_AFFIDAVIT.p df	57	d249ee750621a761f5bc3e53177dd9a cafb7a4feb83d4a0fb3859e4232ea43 5

Fee Receipts :

#	Transaction Number	Transaction Date	Court Fee	Uploaded On	hash(SHA256)
Fee not paid					

eVerified By : KARUNAKAR DAS On Date : 03-01-2022 02:34:31 PM Using Mobile : *****99.